

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.101 - IA/933(AHM)2022 in IA 690 of 2020
ITEM No.102 - IA/417(AHM)2023 IN IA 690 of 2020
ITEM No.103 - IA/932(AHM)2023
In
CP(IB) 38 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Fedbank Financial Services Ltd
V/s
NRS Projects Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Salil M. Thakore, Advocate in IA/933(AHM)2022 in
IA 690 of 2020 & IA/417(AHM)2023 IN IA 690 of 2020
Ms. Hirva Dave, Advocate a/w Mr. Jaimin Dave,
Advocate in IA/932(AHM)2023

For the Respondent : Ms. Hirva Dave, Advocate a/w Mr. Jaimin Dave,
Advocate in IA/933(AHM)2022 in IA 690 of 2020
For Respondent no. 1
Mr. Salil M. Thakore, Advocate in IA/932(AHM)2023

ORDER

IA/933(AHM)2022 in IA 690 of 2020

The Ld. Counsel, Mr. Salil Thakore appeared. The Successful Resolution Applicant, RP and others are directed to remain physically present before this Tribunal on the next date of hearing.

List the matter on 20.09.2023.

IA/417(AHM)2023 IN IA 690 of 2020

List the matter on 20.09.2023

IA/932(AHM)2023

The Ld. Counsel, Ms. Hirva Dave, appears for the applicant. In pursuance to the notice issued to the respondents, Ld. Counsel, Mr. Salil M. Thakore appears for the respondents and seeks time to file reply to the IA.

List the matter along with connected matter on 20.09.2023.

-Sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

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